

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

Misc. Application No. 954 of 2023
And
Misc. Application No. 955 of 2023
And
Misc. Application No. 1496 of 2023
And
Appeal No. 711 of 2023

Kripa Securities Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rinku Valanju, Advocate i/b R V Legal for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates
i/b The Law Point for the Respondent – SEBI.

ORDER:

1. Adjourned due to non-availability of bench. List on
April 23, 2024.

Ms. Meera Swarup
Technical Member

16.02.2024
msb